

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 7th May, 2024, 10:30 A.M.

CP (IB) No. 25/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Seema Agarwal Personal guarantor of ARSS Infrastructure Projects Ltd.
Under Section	95 (1) of IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Santosh Kumar Ray, Adv.

Ms. R.Sanyal, Adv.

Ms. Zeba Khan, Adv.

For Respondent (s)

ORDER

Ld. Counsel Ms. Zeba Khan appeared for the applicant. At her request, two weeks' time is granted to file hardcopy in the registry. List the matter by 03.06.2024.

Sd

**Kaushalendra Kumar Singh
Member (Technical)**

Sd

**P. Mohan Raj
Member (Judicial)**